

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No. 61/600/2020

This the **6th** day of **April, 2021**

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. TARUN SHRIDHAR, MEMBER (A)**



Suraksha Devi Age 34 years D/o Sh. Pawan Singh R/o Village Dhanmasta, Tehsil Pogal Paristan Ukhral, District Ramban.

.....Applicant
(Advocate:- None)

Versus

1. Union Territory of J & K through Commissioner/ Secretary to J&K Govt. Education Department, Civil Secretariat, Jammu/Srinagar.
2. Director, School Education Department, Muthi, Jammu.
3. Chief Education Officer, Ramban.
4. Secretary Service Selection Board, Bahu Plaza, Jammu.

.....Respondents
(Advocate: Mr. Sudesh Magotra, D.A.G.)

O R D E R[O R A L]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference.



2. Even on the last date of hearing i.e. 08.02.2021, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e., 6.4.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the O.A. is dismissed in default for non-appearance of applicant.

(TARUN SHRIDHAR)
MEMBER (A)

JNS

(RAKESH SAGAR JAIN)
MEMBER (J)